

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1876
ANSWERED ON 09TH DECEMBER, 2021**

ECONOMIC LOSS DUE TO ROAD BLOCKAGES

1876. SHRIMATI APARAJITA SARANGI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has accounted for economic loss arising due to blockages on roads and highways due to various reasons;

(b) if so, the details thereof for the last three years;

(c) whether the Government has taken measures to reduce instances of blockages of roads and highways arising out of natural disasters;

(d) if so, the details thereof;

(e) whether the Government has assessed economic losses arising due to blockades on roads and highways during protests; and

(f) if so, the details thereof for the last three years?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (f) No assessment of economic losses due to blockage arising due to natural disaster has been made. However, a revenue loss of Rs. 2731 Cr. has been incurred during farmer agitation since October, 2020.

As regards avoidance of blockage due to natural disaster, it is taken care of during the planning stages of road construction. Roads are built following IRC specifications, which duly take into account temperature, flood and other natural disasters.
